

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 927 /Confdl. /2017
II-02-30/2001

Bilaspur, dated 11 / 07 /2017

Copy of order No. F. 2-10/2013/1/I dated 11.07.2017 issued by the Secretary, Government of Chhattisgarh, General Administration Department, Mahanadi Bhawan, Mantralaya, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Private Secretary to Registrar (Vigilance/ I. & E./ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (18) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetara/ Bilaspur/ Bastar at Jagdalpur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa / Kabirdham (Kawardha)/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Surajpur/ Uttar Bastar (Kanker) for information.

Contd....2/-

(2)

- (19) Shri Naresh Kumar Chandrawanshi, District & Sessions Judge, Surguja (Ambikapur) for information and compliance. He is directed to take over charge at his new place of posting on or before 26th July, 2017. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send his handing/taking over charge reports to this Registry.
- (20) Additional Registrar (Judicial/ D.E. & E./ Admn./ Classification/ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (21) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (23) Deputy Registrar (Copying & Writ/ Criminal / D.E./ Works and Protocol/ Vigilance & I. and E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (26) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (27) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (28) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


99.6.2016
(GAUTAM CHOURADIA)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय
महानदी भवन, नया रायपुर पिन 492002

// आदेश //

नया रायपुर, दिनांक 11 जुलाई, 2017

क्रमांक एफ 2-10/2013/1/एक :: विधि एवं विधायी कार्य विभाग के आदेश क्रमांक 6012/4944/XXI/C.G./17, दिनांक 29.06.2017 द्वारा श्री एन.के.चन्द्रवंशी, सदस्य, उच्च न्यायिक सेवा जो वर्तमान में जिला एवं सत्र न्यायाधीश अंबिकापुर के पद पर पदस्थ हैं, की सेवाएं माननीय उच्च न्यायालय, छत्तीसगढ़, बिलासपुर द्वारा प्रतिनियुक्ति पर विधिक सलाहकार, राज्यपाल सचिवालय के पद पर नियुक्ति हेतु सामान्य प्रशासन विभाग को सौंपी गई है।

2/ राज्य शासन एतद्वारा श्री एन.के.चन्द्रवंशी, सदस्य, उच्च न्यायिक सेवा, जिला एवं सत्र न्यायाधीश, अंबिकापुर को कार्यभार ग्रहण करने के दिनांक से आगामी आदेश तक राज्यपाल के विधिक सलाहकार के पद पर प्रतिनियुक्ति पर पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(डी०डी० सिंह)
सचिव

छत्तीसगढ़ शासन,
सामान्य प्रशासन विभाग

पृ० क्रमांक एफ 2-10/2013/1/एक
प्रतिलिपि:-

नया रायपुर, दिनांक 11 जुलाई, 2017

1. प्रमुख सचिव, मुख्य मंत्री, छत्तीसगढ़, मंत्रालय, नया रायपुर
2. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, मंत्रालय, नया रायपुर
3. माननीय राज्यपाल के सचिव, राजभवन सचिवालय, रायपुर
- ✓ 4. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर
5. मुख्य सचिव के संयुक्त सचिव, मंत्रालय, नया रायपुर
6. श्री एन.के.चन्द्रवंशी, जिला एवं सत्र न्यायाधीश, अंबिकापुर, जिला सत्र गुजा छत्तीसगढ़ की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

सचिव
छत्तीसगढ़ शासन,
सामान्य प्रशासन विभाग

AR (Conf)
11-7-2017
Rg